#### HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretarait)

Subject: Promotion of Ministerial Staff in Subordinate Judiciary of the State.

#### Order

No.: 1456

Dated: 02.03.2019

Sanction is hereby accorded to the promotions of following Head Assistants, Senior Assistants and Junior Assistants to the posts of Section Officers, Head Assistants and Senior Assistants in the Subordinate Judiciary of the State, in the pay Scale of Rs. 9300-34800+4600 (pre-revised) revised pay Structure-Level-7 (44900-142400), 9300-34800+4200 (prerevised) revised pay Structure-Level-6 B (35600-112800), and 5200-20200+2400 (pre-revised) revised pay Structure-Level-5 (29200-92300), respectively notionally from the dates shown against each and monetarily from the date of issuance of this order:

## A) Kashmir division (Divisional Cadre)

### I) Section Officers Level-7 (44900-142400) (re-vised)

S. NO.	Name of the official	Date of promotion/ placement in the next
3. 140.		higher grade i.e Section Officer
1.	Pourful Muchtag Pourf	Notionally w.e.f 11.10.2017 and monetarily
1.	Rouf-ul-Mushtaq Rouf	w.e.f the issuance of promotion order.
2.	Ali Mohd. Kumar	Notionally w.e.f 11.10.2017 and monetarily
<u>.</u> .	All World: Rumai	w.e.f the issuance of promotion order.
3.	Mohd. Shafi Pandit	Notionally w.e.f 11.10.2017 and monetarily
J.	World, Shari Falluit	w.e.f the issuance of promotion order.
4.	Mohd, Yaseen Ganai	Notionally w.e.f 11.10.2017 and monetarily
4.	World: Taseeri Gariai	w.e.f the issuance of promotion order.
5.	Mohd. Shafi Parray	Notionally w.e.f 11.10.2017 and monetarily
5.	Monu. Shall Fallay	w.e.f the issuance of promotion order.
6.	Ghulam Nabi Sofi	Notionally w.e.f 11.10.2017 and monetarily
0.	Gildiaii Nabi Soli	w.e.f the issuance of promotion order.
7.	Mohd. Yousuf Shah	Notionally w.e.f 11.10.2017 and monetarily
,.		w.e.f the issuance of promotion order.
8.	Gulzar Ahmad Parray	Notionally w.e.f 01.02.2018 and monetarily
0.		w.e.f the issuance of promotion order.
9.	Bashir Ahmad Wani	Notionally w.e.f 01.03.2018 and monetarily
J.	Dasiii Aiiiiau Waiii	w.e.f the issuance of promotion order.
10.	Ms Azhar Zia	Notionally w.e.f 01.06.2018 and monetarily
10.		w.e.f the issuance of promotion order.
11.	Maqsood Ali	Notionally w.e.f 01.06.2018 and monetarily
	Waqsood All	w.e.f the issuance of promotion order.
12.	Mubarak Ahmad Imam	Notionally w.e.f 01.07.2018 and monetarily
	Trazarak / Illinaa Illialli	w.e.f the issuance of promotion order.
13.	Arshad Hussain Wani-I	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
14.	Abdul Rashid Raina	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.



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2.	Sabzaar Ahmad Yatoo	Notionally w.e.f 11.10.2017 and monetarily w.e.f the issuance of promotion order.
		Notionally w.e.f 11.10.2017 and monetarily
3.	Mohd. Rafiq Mir-I	w.e.f the issuance of promotion order.
	Laber and Alexandria	Notionally w.e.f 11.10.2017 and monetarily
4.	Ishtaq Ahmad Mahjoo	w.e.f the issuance of promotion order.
5.	Tufail Ahmad Dar	Notionally w.e.f 11.10.2017 and monetarily
	· · · · · · · · · · · · · · · · · · ·	w.e.f the issuance of promotion order.
6.	Sami-ullah-Bhat	Notionally w.e.f 11.10.2017 and monetarily w.e.f the issuance of promotion order.
		Notionally w.e.f 11.10.2017 and monetarily
7.	Sonaullah Bhat	w.e.f the issuance of promotion order.
	Caiad Danael Chah	Notionally w.e.f 08.01.2018 and monetarily
8.	Sajad Rasool Shah	w.e.f the issuance of promotion order.
9.	Ms. Gazala Hassan	Notionally w.e.f 01.02.2018 and monetarily
		w.e.f the issuance of promotion order.
10.	Sami Ahmad Raja	Notionally w.e.f 01.03.2018 and monetarily w.e.f the issuance of promotion order.
		Notionally w.e.f 01.05.2018 and monetarily
11.	S. Inderbeer Singh	w.e.f the issuance of promotion order.
44		Notionally w.e.f 01.06.2018 and monetarily
12.	Nazir Ahmad Rather-I	w.e.f the issuance of promotion order.
13.	Mehraj Ahamd Bhat-II	Notionally w.e.f 01.06.2018 and monetarily
	Wiemaj / Mama Bhat II	w.e.f the issuance of promotion order.
14.	Ms. Saba Qazi	Notionally w.e.f 01.07.2018 and monetarily w.e.f the issuance of promotion order.
		Notionally w.e.f 01.07.2018 and monetarily
15.	Ms. Fatima Syed Nazki	w.e.f the issuance of promotion order.
16	Mc Curava lan	Notionally w.e.f 11.07.2018 and monetarily
16.	Ms. Suraya Jan	w.e.f the issuance of promotion order.
17.	Parvaiz Ahmad Bhat	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
18.	Ms. Bilala Banoo	Notionally w.e.f 11.07.2018 and monetarily w.e.f the issuance of promotion order.
		Notionally w.e.f 11.07.2018 and monetarily
19.	Gulzar Ahmad Shah	w.e.f the issuance of promotion order.
20.	Muzaffar Ahamd Malik	Notionally w.e.f 11.07.2018 and monetarily
20.	Wazanai Anama Wank	w.e.f the issuance of promotion order.
21.	Ms. Rukhsana Habib	Notionally w.e.f 11.07.2018 and monetarily
	-	w.e.f the issuance of promotion order.  Notionally w.e.f 11.07.2018 and monetarily
22.	Noor Mohd. Ahanger	w.e.f the issuance of promotion order.
22	Market Charles and Charles	Notionally w.e.f 11.07.2018 and monetarily
23.	Khalid Shahnaz Mir	w.e.f the issuance of promotion order.
24.	Ms. Shazia Ali Munshi	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
25.	Peer Faiz Mohd	Notionally w.e.f 11.07.2018 and monetarily w.e.f.the issuance of promotion order.
	1	Notionally w.e.f 11.07.2018 and monetarily
26.	Shazia Hamid Kawoosa	w.e.f the issuance of promotion order.
27.	Syed Wajahat Hussain	Notionally w.e.f 11.07.2018 and monetarily
	Jea Trajanac Trassani	w.e.f the issuance of promotion order.
28.	Iftikhar Hussain Dar	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.  Notionally w.e.f 11.07.2018 and monetarily
29.	Triloki Nath Pandita	w.e.f the issuance of promotion order.
30.	Walayat Hussain Khan	Notionally w.e.f 11.07.2018 and monetarily

15.	Bashir Ahmed Pujoo	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
16.	Ms. Latiefa Jan	Notionally w.e.f 11.07.2018 and monetarily
10.	IVIS. Edicia Juli	w.e.f the issuance of promotion order.
17.	Altaf Ahmad Hajam	Notionally w.e.f 11.07.2018 and monetarily
17.	Artai Aiiiiaa Tajaiii	w.e.f the issuance of promotion order.
18.	Shabir Hussain Nengroo	Notionally w.e.f 11.07.2018 and monetarily
10.	Shabii Hassaiii Neligi oo	w.e.f the issuance of promotion order.
19.	Magbool Hussain Parray	Notionally w.e.f 11.07.2018 and monetarily
13.	iviaquoor riussairi array	w.e.f the issuance of promotion order.
20.	Abdul Rashid Najar	Notionally w.e.f 11.07.2018 and monetarily
20.	Abdul Rusilla Hujai	w.e.f the issuance of promotion order.
21.	Bilal Ahmed Bhat	Notionally w.e.f 11.07.2018 and monetarily
	Sharranned blide	w.e.f the issuance of promotion order.
22.	Mujeeb-ur-Rashid	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
23.	Syed Aijaz Hussain Razvi	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
24.	Mudasir Nazir	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
25.	Muzamil Ahmad Wani	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
26.	Showkat Ahmad Khan	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
27.	Abdul Rashid War	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
28.	Abdul Aziz Bangroo	Notionally w.e.f 11.07.2018 and monetarily
	ADDAN AZIZ DUNGIOO	w.e.f the issuance of promotion order.
29.	Mohd. Iqbal Reshi	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
30.	Mushtag Ahmed Malik	Notionally w.e.f 01.02.2019 and monetarily
	Widditay Allilled Walk	w.e.f the issuance of promotion order.
31.	Faroog Ahmad Mir	Notionally w.e.f 01.02.2019 and monetarily
	. 3.004	w.e.f the issuance of promotion order.
32.	Ms. Rayeesa Amin	With effect from 01.04.2019.
33.	Tseweing Dorjee	With effect from 01.04.2019.

**Note:** a) The promotion of Shri Muzamil Ahmad Wani to the post of Section Officer shall be subject to the outcome of the preliminary enquiry pending against him before the Registrar Vigilance.

b) The Promotions of Ms Rayeesa Amin and Shri Tseweing Dorjee, Head Assistants to post of Section Officers shall be subject to the outcome of the Regular enquiries enquiries pending against S/Shri Ali Mohd. Wani and Bashir Ahmad Bhat-III before the Registrar Vigilance. In case of exoneration of the officials of the Charges leveled against them, they may be promoted to the post of Section Officers, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

#### II) Head Assistants Level-6 B (35600-112800) (re-vised)

S. No.	Mane of the official (Promotee)	Date of promotion/ placement in the next higher grade i.e Head Assistant
1		Notionally w.e.f 11.10.2017 and monetarily
1.	Guilleet Siligii	w.e.f the issuance of promotion order.

		w.e.f the issuance of promotion order.
		Notionally w.e.f 11.07.2018 and monetarily
31.	Ms Shagufta Habib	w.e.f the issuance of promotion order.
		Notionally w.e.f 11.07.2018 and monetarily
32.	Bashir Ahmad Bhat- IV	w.e.f the issuance of promotion order.
	5	Notionally w.e.f 11.07.2018 and monetarily
33.	Farooq Ahmad Wani	w.e.f the issuance of promotion order.
34.	Makel Varred Dk 11	Notionally w.e.f 11.07.2018 and monetarily
34.	Mohd: Yousuf Bhathangi	w.e.f the issuance of promotion order.
35.	Mehraj-ud Din Rather	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
36.	Mubashir Hassan Dar	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
37.	Abbas Ahmad Mir	Notionally w.e.f 11.07.2018 and monetarily w.e.f the issuance of promotion order.
		Notionally w.e.f 11.07.2018 and monetarily
38.	Prince Liyakat Ali Khan	w.e.f the issuance of promotion order.
		Notionally w.e.f 11.07.2018 and monetarily
39.	Shahnawaz Ahmad Parray	w.e.f the issuance of promotion order.
40	Mohd, Muzaffar Khan	Notionally w.e.f 11.07.2018 and monetarily
40.	iviona. iviuzattar Khan	w.e.f the issuance of promotion order.
41.	Mushtaq Ahmad Teli	Notionally w.e.f 11.07.2018 and monetarily
	Widshead Armida Ten	w.e.f the issuance of promotion order.
42.	Shabir Hussain Wani	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
43.	Ms. Nasima Akhter	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.  Notionally w.e.f 11.07.2018 and monetarily
44.	Mohd. Abbas Raina	w.e.f the issuance of promotion order.
	<del> </del>	Notionally w.e.f 11.07.2018 and monetarily
45.	Syed Mohd. Shah (HCP)	w.e.f the issuance of promotion order.
46	NA - b - d A - a - i - NA i - II	Notionally w.e.f 11.07.2018 and monetarily
46.	Mohd. Amin Mir-II	w.e.f the issuance of promotion order.
47.	Nazir Ahmad Bhat-II	Notionally w.e.f 11.07.2018 and monetarily
	Mazii / Miniad Briat II	w.e.f the issuance of promotion order.
48.	Mubashir Hussain Rather	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
49.	Tariq Ahmad Khan	Notionally w.e.f 11.07.2018 and monetarily w.e.f the issuance of promotion order.
		Notionally w.e.f 11.07.2018 and monetarily
50.	Javed Iqbal Malik	w.e.f the issuance of promotion order.
	Const Made II Chall	Notionally w.e.f 11.07.2018 and monetarily
51.	Syed Mehdi Shah	w.e.f the issuance of promotion order.
52.	Ms. Rashida Akhter	Notionally w.e.f 11.07.2018 and monetarily
J2.	ins. Nasiliaa Akillei	w.e.f the issuance of promotion order.
53.	Ms. Ulfat Jan	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
54.	Manzoor Ahmad Khan	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.  Notionally w.e.f 11.07.2018 and monetarily
55.	Nazir Ahmad Rather-II	w.e.f the issuance of promotion order.
	Man Airland Carrai	Notionally w.e.f 11.07.2018 and monetarily
56.	Ms. Aisha Sami	w.e.f the issuance of promotion order.
57.	Mehboob Ali Kar	Notionally w.e.f 11.07.2018 and monetarily
37.	MELIDOOD VII Kat	w.e.f the issuance of promotion order.
58.	Jatinder Paul Singh	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.

59.	Shiban Ji Pandita (Migrant)	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
60.	Ms. Chesfida Bano	Notionally w.e.f 11.07.2018 and monetarily
00.	Wis. Cheshaa baho	w.e.f the issuance of promotion order.
64	C is I Al seed Dec	Notionally w.e.f 11.07.2018 and monetarily
61.	Sajad Ahmad Dar	w.e.f the issuance of promotion order.
62.	Fayaz Ahmad Bhat	Notionally w.e.f 11.07.2018 and monetarily
02.	rayaz Allıllad Bilat	w.e.f the issuance of promotion order.
63.	Satnam Singh	Notionally w.e.f 11.07.2018 and monetarily
03.	Satitati Singii	w.e.f the issuance of promotion order.
64.	Riyaz Ahmed Rather	Notionally w.e.f 01.02.2019 and monetarily
04.		w.e.f the issuance of promotion order.
65.	Mubashir Hussain Kirmani	Notionally w.e.f 01.02.2019 and monetarily
65.	Mudasiii Hussaiii Kiiiilaiii	w.e.f the issuance of promotion order.
66.	Ashiq Hussain Bhat	From the date of issuance of order.
67.	Reyaz Ahmad Khan	From the date of issuance of order.
68.	Iftikhar Nabi	From the date of issuance of order.
69.	Pupinder Singh	With effect from 01.04.2019.
70.	Irshad Hussain Qazi	With effect from 01.04.2019.
71.	Bashir Ahmad Kumar	With effect from 01.04.2019.

# Note: a) Shri Mohd. Farooq Bhat and Ms Jabina Akhter Senior Assistants, who were figuring at S. No. 2 and S. No. 59 respectively in the consideration zone for promotion to the post of Head Assistants have not been promoted due to the currency of penalty inflicted upon them by the Competent Authority.

b) The Promotions of S/Shri Ashiq Hussain Bhat, Reyaz Ahmad Khan, Iftikhar Nabi, Pupinder Singh, Irshad Hussain Qazi and Bashir Ahmad Kumar Senior Assistants shall be subject to the outcome of the Criminal prosecution/enquiries pending against S/Shri Pran Nath, Jeelani Shafi, Sadiq Ali, Imtiyaz Ali and Abdul Hamid Wani before the Registrar Vigilance and Shri Ghulam Nabi Baba in the Court of Chief Judicial Magistrate, Ganderbal. In case of exoneration of the officials of the Charges leveled against them, they may be promoted to the post of Head Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

#### III) Senior Assistants Level-5 (29200-92300) (re-vised)

S. No.	Name of the official	Date of promotion/ placement in the next
	(Promotee)	higher grade i.e Senior Assistant
1.	Mohd Hanief Raina	Notionally w.e.f 11.10.2017 and monetarily
1.		w.e.f the issuance of promotion order.
2.	Zahid Mehmood Wani	Notionally w.e.f 11.10.2017 and monetarily
۷.		w.e.f the issuance of promotion order.
3.	Ms. Tabasum Batool	Notionally w.e.f 11.10.2017 and monetarily
э.		w.e.f the issuance of promotion order.
	Ms. Nuzhat Parveen	Notionally w.e.f 11.10.2017 and monetarily
4.		w.e.f the issuance of promotion order.
5.	Manzoor Ahmad Bhat	Notionally w.e.f 11.10.2017 and monetarily
		w.e.f the issuance of promotion order.
6.	Ms. Anjum Ahad	Notionally w.e.f 11.10.2017 and monetarily
0.		w.e.f the issuance of promotion order.
7.	Ms. Rifat Qadir	Notionally w.e.f 11.10.2017 and monetarily
/.		w.e.f the issuance of promotion order.
8.	Ms. Rifat Jan	Notionally w.e.f 08.01.2018 and monetarily
8.		w.e.f the issuance of promotion order.

9.	Mohd Asharaf Malik	Notionally w.e.f 01.02.2018 and monetarily
	Libaid Oadir Dar	w.e.f the issuance of promotion order.  Notionally w.e.f 01.03.2018 and monetarily
10.	Ubaid Qadir Dar	w.e.f the issuance of promotion order.
	Irshad Ahmad Malik	Notionally w.e.f 01.05.2018 and monetarily
11.	Transacritical Production	w.e.f the issuance of promotion order.
	Mohd Afzal Sheiklh	Notionally w.e.f 01.06.2018 and monetarily
12.		w.e.f the issuance of promotion order.
	Gulzar Hussain	Notionally w.e.f 01.06.2018 and monetarily
13.		w.e.f the issuance of promotion order.
14	Imtiyaz Ahmad Khan	Notionally w.e.f 01.07.2018 and monetarily
14.		w.e.f the issuance of promotion order.
15.	Tariq Ahmad	Notionally w.e.f 01.07.2018 and monetarily
13.		w.e.f the issuance of promotion order.
16.	Basharat Amin Khan	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
17.	Ms. Sumreena	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
18.	Ms. Sameena Nisar	Notionally w.e.f 11.07.2018 and monetarily
	Chulana Mahi ud Din	w.e.f the issuance of promotion order.
19.	Ghulam Mohi-ud Din Najar	Notionally w.e.f 11.07.2018 and monetarily w.e.f the issuance of promotion order.
	Ms. Rehanna Jabar	Notionally w.e.f 11.07.2018 and monetarily
20.	IVIS. Nellallila Jabai	w.e.f the issuance of promotion order.
	Ms. Narinder Bali	Notionally w.e.f 11.07.2018 and monetarily
21.		w.e.f the issuance of promotion order.
	Mamoon Rashid	Notionally w.e.f 11.07.2018 and monetarily
22.		w.e.f the issuance of promotion order.
22	Gulam Nabi Joo	Notionally w.e.f 11.07.2018 and monetarily
23.		w.e.f the issuance of promotion order.
24.	Ms. Anjum Afreed	Notionally w.e.f 11.07.2018 and monetarily
24.		w.e.f the issuance of promotion order.
25.	Fayaz Ahmad Wani	Notionally w.e.f 11.07.2018 and monetarily
		w.e.f the issuance of promotion order.
26.	Mehraj Din Shekih	Notionally w.e.f 11.07.2018 and monetarily
	Aught de Abres ed Min	w.e.f the issuance of promotion order.
27.	Arshid Ahmad Mir	Notionally w.e.f 11.07.2018 and monetarily
	Adil Shakeel Najar	w.e.f the issuance of promotion order.  Notionally w.e.f 11.07.2018 and monetarily
28.	Auli Silakeel Najal	w.e.f the issuance of promotion order.
-		Notionally w.e.f 11.07.2018 and monetarily
29.	Latief-ul Aziz Sheikh	w.e.f the issuance of promotion order.
		Notionally w.e.f 11.07.2018 and monetarily
30.	Rafiq Ahmad Qadri	w.e.f the issuance of promotion order.
34	Demosis Alexand Adv	Notionally w.e.f 11.07.2018 and monetarily
31.	Parvaiz Ahmad Mir	w.e.f the issuance of promotion order.
32.		Notionally w.e.f 11.07.2018 and monetarily
52.	Junaid Ahmad Qureshi	w.e.f the issuance of promotion order.
33.		Notionally w.e.f 11.07.2018 and monetarily
J.J.	Ms. Shayista Akhter	w.e.f the issuance of promotion order.
34.	Al. 611	Notionally w.e.f 11.07.2018 and monetarily
	Altaf Hamid Kakroo	w.e.f the issuance of promotion order.
35.	Majid Managar Virna-:	Notionally w.e.f 11.07.2018 and monetarily
	Majid Manzoor Kirmani	w.e.f the issuance of promotion order.  Notionally w.e.f 11.07.2018 and monetarily
36.	Ms. Masrat Rashid	w.e.f the issuance of promotion order.
37.		Notionally w.e.f 11.07.2018 and monetarily
57.	Hilal Ahmad Kirmani	The state of the s

		w.e.f the issuance of promotion order.
		<u> </u>
38.	Irfan-ul Mustaffa Bhat	Notionally w.e.f 11.07.2018 and monetarily w.e.f the issuance of promotion order.
	IIIaii-ui Wustaiia biiat	Notionally w.e.f 11.07.2018 and monetarily
39.	Ms. Rafia Illyas Chisti	w.e.f the issuance of promotion order.
	Wist Harra III yas Chisti	Notionally w.e.f 11.07.2018 and monetarily
40.	Syed Javeed Abas Rizvi	w.e.f the issuance of promotion order.
		Notionally w.e.f 11.07.2018 and monetarily
41.	Ms. Asmat Amir	w.e.f the issuance of promotion order.
42.		Notionally w.e.f 11.07.2018 and monetarily
42.	Ms. Momina Shabir	w.e.f the issuance of promotion order.
43.		Notionally w.e.f 11.07.2018 and monetarily
	Ms. Iram Geelani	w.e.f the issuance of promotion order.
44.		Notionally w.e.f 11.07.2018 and monetarily
	Nayeem Shabir Abass	w.e.f the issuance of promotion order.
45.		Notionally w.e.f 11.07.2018 and monetarily
	Jawaid Ahmad Masala	w.e.f the issuance of promotion order.
46.	NA- Nambat Ashart	Notionally w.e.f 11.07.2018 and monetarily
	Ms. Neghat Ashraf	w.e.f the issuance of promotion order.  Notionally w.e.f 11.07.2018 and monetarily
47.	Mushtaq Ahmad Rather	w.e.f the issuance of promotion order.
	Widshtay Anniau Nather	Notionally w.e.f 11.07.2018 and monetarily
48.	Ms. Rohi Akhtar	w.e.f the issuance of promotion order.
		Notionally w.e.f 11.07.2018 and monetarily
49.	Javid Iqbal Nanda	w.e.f the issuance of promotion order.
F0		Notionally w.e.f 11.07.2018 and monetarily
50.	Syed Noorulla Razvi	w.e.f the issuance of promotion order.
51.	Bahar Ahmad Shah	Notionally w.e.f 01.02.2019 and monetarily
	Danai Anniau Silati	w.e.f the issuance of promotion order.
52.	Sameer Ahmad Turray	Notionally w.e.f 01.02.2019 and monetarily
		w.e.f the issuance of promotion order.
53.	Mohd. Yousuf Naikoo	From the date of issuance of order.
54.	Irfan-ul Haq	From the date of issuance of order.
55.	Riyaz Ahmad Bhat	From the date of issuance of order.
56.	Ms. Asifa Shaffi	From the date of issuance of order.
57.	Abdul Ahad Lone	From the date of issuance of order.
58.	Ms. Ulfat Jan	May be promoted with effect from 01.04.2019.
59.	Gulzar Ahmad Akhoon	May be promoted with effect from 01.04.2019.
	Guizar Allinaa Alkinoon	

# B) Jammu division (Divisional Cadre)

## I) Section Officers Level-7 (44900-142400) (re-vised)

S. No.	Name of the official	Date from which Promotion recommended to be granted to the post of Section Officer
		Notionally from 11.10.2017 and monetarily from the
1)	Riyaz Ahmad Wani	date of issuance of the order.
		Notionally from 11.10.2017 and monetarily from the
2)	Chamn Lal Sharma	date of issuance of the order.
		Notionally from 11.10.2017 and monetarily from the
3)	Jagdish Raj	date of issuance of the order.
4)	Mukhtiar Hussain	Notionally from 11.10.2017 and monetarily from the

		date of issuance of the order.
		Notionally from 11.10.2017 and monetarily from the
5)	Sham Lal	date of issuance of the order.
_		Notionally from 11.10.2017 and monetarily from the
6)	Naresh Kumar-I	date of issuance of the order.
		Notionally from 01.02.2018 and monetarily from the
7)	Mrs. Sudershan Devi	date of issuance of the order.
		Notionally from 01.04.2018 and monetarily from the
8)	Mohd: Shafi-I	date of issuance of the order.
		Notionally from 01.05.2018 and monetarily from the
9)	Ms. Chanchal Gupta	date of issuance of the order.
		Notionally from 01.05.2018 and monetarily from the
10)	Sham Lal –II	date of issuance of the order.
		Notionally from 01.06.2018 and monetarily from the
11)	Shamsher Singh	date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from the
12)	Madan Lal-II	date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from the
13)	Sanjeev Dogra	date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from the
14)	Mr. Ram Jyoti Sharma	date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from the
15)	Bashir Ahmad	date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from the
16)	Tilak Raj-I	date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from the
17)	Parshotam Singh	date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from the
18)	Darbari Lal	date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from the
19)	Ms. Shahida Bano	date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from the
20)	Abdul Kayyum-I	date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from the
21)	Mohammad Javaid Mir	date of issuance of the order.
	Makhan Lai retired on	May be placed in the cadre of Section Officer
!	31.07.2018 as Head	notionaly w.e.f 11.07.2018 till the date of his
22)	Assistant	retirement.
	7.00000	Notionally from 11.07.2018 and monetarily from the
23)	Muzaffar Beigh	date of issuance of the order.
	Wideling Deign	Notionally from 01.08.2018 and monetarily from the
24)	Aftab Ahmad Kelu	date of issuance of the order.
	, acus / amiliau netu	Notionally from 01.08.2018 and monetarily from the
25)	Zulfikar Ali Shah	date of issuance of the order.
-31	Zanikai Ali Shali	Notionally from 01.09.2018 and monetarily from the
26)	Ms Pamma Kumari	date of issuance of the order.
201	IVIS Fallillia Kullidil	
271	Duran Cinah	Notionally from 01.10.2018 and monetarily from the
27)	Puran Singh	date of issuance of the order.
201	Cond Callerina Bridge	Notionally from 01.11.2018 and monetarily from the
28)	Syed Sebtay Raza Rizvi	date of issuance of the order.
29)	Gafoor Ali	May be promoted with effect from 01.04.2019

Note: a) The Promotion of Shri Gafoor Ali, Head Assistant to the post Section Officer shall be subject to the outcome of the regular enquiry pending against Shri Saif Ali before the Registrar Vigilance. In case of exoneration of the official of the charges leveled against him, he may be promoted to the post of Section Officer, if found fit, and the official who has been promoted in his place shall be reverted unless there exists a vacancy to accommodate him.

b) Shri Mohd. Shafi Gutt, Head Assistant, who was figuring at S. No. 15 in the consideration zone for promotion to the post of Section Officer has not been promoted due to the currency of penalty inflicted upon him by the Competent Authority.

#### II) Head Assistants Level-6 B (35600-112800) (re-vised)

S. No.	Name of the official	Date from which Promotion recommended to be
		granted to the post of Head Assistant
		Notionally from 11.10.2017 and monetarily from
1.	Ghulam Mustafa	the date of issuance of the order.
_		Notionally from 11.10.2017 and monetarily from
2.	Romesh Chander-II	the date of issuance of the order.
		Notionally from 11.10.2017 and monetarily from
3.	Romesh Kumar	the date of issuance of the order.
		Notionally from 11.10.2017 and monetarily from
4.	Parshotam Lal	the date of issuance of the order.
		Notionally from 11.10.2017 and monetarily from
5.	Sudesh Kumar-II	the date of issuance of the order.
		Notionally from 11.10.2017 and monetarily from
6.	Sat Paul- I	the date of issuance of the order.
		Notionally from 01.02.2018 and monetarily from
7.	Yash Paul Sharma	the date of issuance of the order.
		Notionally from 01.03.2018 and monetarily from
8.	Bhushan Lal-II	the date of issuance of the order.
		Notionally from 01.04.2018 and monetarily from
9.	Vinod Kumar Sharma	the date of issuance of the order.
		Notionally from 01.05.2018 and monetarily from
10.	Param Jit Lal	the date of issuance of the order.
		Notionally from 01.05.2018 and monetarily from
11.	Dewan Chand-II	the date of issuance of the order.
		Notionally from 01.06.2018 and monetarily from
12.	Kewal Krishan-III	the date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from
13.	Chain Singh	the date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from
14.	Subash Chander-II	the date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from
15.	Sat Paul –III	the date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from
16.	Deepak Kumar	the date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from
17.	Jatinder Paul Singh	the date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from
18.	Shiv Lal	the date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from
19.	Bagh Hussain	the date of issuance of the order.
	Dugit Hussuiti	Notionally from 11.07.2018 and monetarily from
20.	Ms. Vineeta Kotwal	the date of issuance of the order.
	Inst tillecta Notiful	Notionally from 11.07.2018 and monetarily from
21.	Suneet Thakur	the date of issuance of the order.
	Juliece Hidian	Notionally from 11.07.2018 and monetarily from
22.	Rahul Mishra	the date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from
23.	Kuldeep Kumar	the date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from
24.	Kesar Chand Bhandari	the date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from
25.	Tarsem Lal	the date of issuance of the order.
26.		Notionally from 11.07.2018 and monetarily from
20.	Rajinder Kumar	

	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Sat Paul- IV	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Mohammad Farooq	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Romesh Kumar	the date of issuance of the order.
Mahan Lal	Notionally from 11.07.2018 and monetarily from the date of issuance of the order.
IVIONAN LAI	Notionally from 11.07.2018 and monetarily from
Shanta Devi	the date of issuance of the order.
Sharita Devi	Notionally from 11.07.2018 and monetarily from
Naresh Kumar Sharma	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Ram Paul Sharma	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Charan Dass	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Om Kumar	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Rattan Lal-I	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Naveen Singh	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Ms Neeraj Jamwal	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Dhiraj Sharma	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Shehnaz Ahmad Malik	the date of issuance of the order.
Charles All Calil	Notionally from 11.07.2018 and monetarily from
Snoukat All Sonii	the date of issuance of the order.
Harindar Calgatus	Notionally from 11.07.2018 and monetarily from the date of issuance of the order.
natificer Saigotra	Notionally from 11.07.2018 and monetarily from
Vikrant Gunta	the date of issuance of the order.
Vikiant Gupta	Notionally from 11.07.2018 and monetarily from
Ms. Tripta Devi	the date of issuance of the order.
Wis. Tripta bevi	Notionally from 11.07.2018 and monetarily from
Rehmat Ali	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Angrez Dass	the date of issuance of the order.
	Notionally from 11.07.2018 and monetarily from
Sanjay Kumar	Notionally from 11.07.2018 and monetarily from the date of issuance of the order.
Sanjay Kumar	
Sanjay Kumar Ashok Kumar-I	the date of issuance of the order.
	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.
	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from
Ashok Kumar-I	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from
Ashok Kumar-I Jagdesh Kumar Daleep Kumar	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.
Ashok Kumar-I Jagdesh Kumar Daleep Kumar Ravinder Kumar	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from
Ashok Kumar-I Jagdesh Kumar Daleep Kumar	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.
Ashok Kumar-I Jagdesh Kumar Daleep Kumar Ravinder Kumar Choudhary	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.
Ashok Kumar-I Jagdesh Kumar Daleep Kumar Ravinder Kumar	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.
Ashok Kumar-I Jagdesh Kumar  Daleep Kumar Ravinder Kumar Choudhary  Ashok Kumar-II	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.
Ashok Kumar-I Jagdesh Kumar Daleep Kumar Ravinder Kumar Choudhary	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.
Ashok Kumar-I Jagdesh Kumar  Daleep Kumar Ravinder Kumar Choudhary  Ashok Kumar-II Shiv Kumar	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.09.2018 and monetarily from the date of issuance of the order.
Ashok Kumar-I Jagdesh Kumar  Daleep Kumar Ravinder Kumar Choudhary  Ashok Kumar-II	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.09.2018 and monetarily from the date of issuance of the order.
Ashok Kumar-I Jagdesh Kumar  Daleep Kumar Ravinder Kumar Choudhary  Ashok Kumar-II Shiv Kumar  Parshotam Raj	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.09.2018 and monetarily from the date of issuance of the order.  Notionally from 01.09.2018 and monetarily from the date of issuance of the order.
Ashok Kumar-I Jagdesh Kumar  Daleep Kumar Ravinder Kumar Choudhary  Ashok Kumar-II Shiv Kumar	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.09.2018 and monetarily from the date of issuance of the order.  Notionally from 01.10.2018 and monetarily from the date of issuance of the order.
Ashok Kumar-I Jagdesh Kumar  Daleep Kumar Ravinder Kumar Choudhary  Ashok Kumar-II Shiv Kumar  Parshotam Raj	the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.08.2018 and monetarily from the date of issuance of the order.  Notionally from 01.09.2018 and monetarily from the date of issuance of the order.  Notionally from 01.09.2018 and monetarily from the date of issuance of the order.
	Mohammad Farooq  Romesh Kumar  Mohan Lal  Shanta Devi  Naresh Kumar Sharma  Ram Paul Sharma  Charan Dass  Om Kumar

		the date of issuance of the order.
58.	Rajan Sadotra	Notionally from 01.11.2018 and monetarily from the date of issuance of the order.
59.	Kaka Ram Dogra	May be promoted with effect from date of order.
60.	Joginder Lal	May be promoted with effect from date of order.
61.	Ashok Kumar-III	May be promoted with effect from 01.04.2019
62.	Romesh Kumar-IV	May be promoted with effect from 01.04.2019

Note: The Promotions of S/Shri Ashok Kumar-III and Romesh Kumar-IV shall be subject to the outcome of the Regular enquiries pending against S/Shri Mohammad Ashraf and Nek Mohd. In case of exoneration of the officials of the charges leveled against them, they may be promoted to the post of Section Officers, if found fit, and the officials who has been promoted in their place shall be reverted unless there exist a vacancies to accommodate them.

#### III) Senior Assistants Level-5 (29200-92300) (re-vised)

S. No.	Name of the official	Date from which Promotion recommended to be granted to the post of Senior Assistant
	Shafquat-Ullah Sheikh	Notionally from 11.10.2017 and monetarily from the
1.	•	date of issuance of the order.
2.	Vivek Kumar	Notionally from 11.10.2017 and monetarily from the
		date of issuance of the order.
3.	Shazia Akhter	Notionally from 11.10.2017 and monetarily from the
		date of issuance of the order.
4.	Ravi Kumar	Notionally from 11.10.2017 and monetarily from the
		date of issuance of the order.
_	Deepak Sharma	Notionally from 11.10.2017 and monetarily from the
5.		date of issuance of the order.
_	Mukesh Kumar	Notionally from 11.10.2017 and monetarily from the
6.		date of issuance of the order.
_	Mushtaq Ahmad	Notionally from 01.02.2018 and monetarily from the
7.		date of issuance of the order.
	Jyoti Kumari Bhat	Notionally from 01.03.2018 and monetarily from the
8.		date of issuance of the order.
	Ghulam Jeelani	Notionally from 01.04.2018 and monetarily from the
9.		date of issuance of the order.
40	Shalinder Singh	Notionally from 01.05.2018 and monetarily from the
10.		date of issuance of the order.
44	Mashkoor Ahmad	Notionally from 01.05.2018 and monetarily from the
11.		date of issuance of the order.
42	Feroz Din	Notionally from 01.06.2018 and monetarily from the
12.		date of issuance of the order.
42	Manjeet Singh	Notionally from 11.07.2018 and monetarily from the
13.		date of issuance of the order.
14.	Shabir Ahmad Tak	Notionally from 11.07.2018 and monetarily from the
		date of issuance of the order.
15	Anil Kumar Katoch	Notionally from 11.07.2018 and monetarily from the
15.		date of issuance of the order.
16.	Yash Pal Sharma	Notionally from 11.07.2018 and monetarily from the
10.		date of issuance of the order.
17.	Mukesh Kumar	Notionally from 11.07.2018 and monetarily from the
		date of issuance of the order.
18.	Khursheed Ahmad	Notionally from 11.07.2018 and monetarily from the
10.		date of issuance of the order.
19.	Sajad Ahmad	Notionally from 11.07.2018 and monetarily from the
13.		date of issuance of the order.

20.	Mohmmad Wasim Malik	Notionally from 11.07.2018 and monetarily from the date of issuance of the order.
21.	Mehnaz Akhter	Notionally from 11.Q7.2018 and monetarily from the
	Conora Nicor Noice	date of issuance of the order.  Notionally from 11.07.2018 and monetarily from the
22.	Sanam Nisar Najar	date of issuance of the order.
	Mohd Faroog	Notionally from 11.07.2018 and monetarily from the
23.	World Farooq	date of issuance of the order.
	Ms. Anu Radha Sodi	Notionally from 11.07.2018 and monetarily from the
24.	Ms. Anu Radna Sodi	date of issuance of the order.
	Coulo Konsoni	
25.	Sarla Kumari	Notionally from 11.07.2018 and monetarily from the
	6 176	date of issuance of the order.
26.	Sushil Gupta	Notionally from 11.07.2018 and monetarily from the
	Charles Data	date of issuance of the order.
27.	Shashi Bala	Notionally from 11.07.2018 and monetarily from the
		date of issuance of the order.
28.	Nazir Hussain	Notionally from 11.07.2018 and monetarily from the
		date of issuance of the order.
29.	Harjeet Singh	Notionally from 11.07.2018 and monetarily from the
25.		date of issuance of the order.
20	Ajay Kumar	Notionally from 11.07.2018 and monetarily from the
30.		date of issuance of the order.
24	Azeem Maqbool	Notionally from 11.07.2018 and monetarily from the
31.		date of issuance of the order.
	Mohd Tariq Un- Naveed	Notionally from 11.07.2018 and monetarily from the
32.	·	date of issuance of the order.
	Vijay Kumar	Notionally from 11.07.2018 and monetarily from the
33.	1,52,	date of issuance of the order.
	Tahir Hussain Shah	Notionally from 11.07.2018 and monetarily from the
34.	Tariii riassaiii siiaii	date of issuance of the order.
	Bhanu Partab Singh	Notionally from 11.07.2018 and monetarily from the
35.	January areas ornigin	date of issuance of the order.
	Zahoor Ahmad	Notionally from 11.07.2018 and monetarily from the
36.		date of issuance of the order.
	Ab. Hamid	Notionally from 11.07.2018 and monetarily from the
37.	7.00	date of issuance of the order.
	Ms. Bimla Devi	Notionally from 11.07.2018 and monetarily from the
38.	IVIS. BITTIE BEVI	date of issuance of the order.
	Ms. Shahnaz Choudhary	Notionally from 11.07.2018 and monetarily from the
39.	ivis. Shamiaz choddhary	date of issuance of the order.
	Satish Kumar Bhat	Notionally from 11.07.2018 and monetarily from the
40.	Satisti Kulliai Bilat	date of issuance of the order.
	Talih Umaain	Notionally from 11.07.2018 and monetarily from the
41.	Talib Hussain	date of issuance of the order.
	NAME OF TAXABLE PARTY.	
42.	Mukesh Kumar	Notionally from 11.07.2018 and monetarily from the
		date of issuance of the order.
43.	Shakeel Ahmad	Notionally from 11.07.2018 and monetarily from the
		date of issuance of the order.
44.	Ms Rakesh Kumari	Notionally from 11.07.2018 and monetarily from the
		date of issuance of the order.
45.	Sanjeet Kumar	Notionally from 11.07.2018 and monetarily from the
45.		date of issuance of the order.
4.0	Ghulam Nabi-ul-Din	Notionally from 11.07.2018 and monetarily from the
46.		date of issuance of the order.
A-3	Tilak Raj Changotra	Notionally from 11.07.2018 and monetarily from the
47.		date of issuance of the order.
	Davinder Singh	Notionally from 11.07.2018 and monetarily from the
48.		date of issuance of the order.
	Satish Kumar	Notionally from 11.07.2018 and monetarily from the
49.		date of issuance of the order.
		Notionally from 11.07.2018 and monetarily from the
50.	Vinod Koul	Notionally from 11.07.2018 and monetaniv from the

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51.	Ms. Rachna Rani	Notionally from 01.08.2018 and monetarily from the
J4.		date of issuance of the order.
52.	Virender Gupta	Notionally from 01.08.2018 and monetarily from the
		date of issuance of the order.
53.	Vijay Kumar Sharma	Notionally from 01.08.2018 and monetarily from the
		date of issuance of the order.
54.	Ms. Sweety Kumari Bhan	Notionally from 01.09.2018 and monetarily from the
		date of issuance of the order.
55.	Mohd Iqbal Malik	Notionally from 01.10.2018 and monetarily from the
		date of issuance of the order.
56.	Sumit Singh Baloria	May be promoted with effect from date of order.
57.	Sangharsh Singh	May be promoted with effect from date of order.
58.	Zahoor Alahi	May be promoted with effect from date of order.
59.	Rakesh Sharma	May be promoted with effect from date of order.
60.	Mohammad Ateeq-ur	May be promoted with effect from 01.04.2019.
ου. 	Rehman	iviay be promoted with effect from 01.04.2019.
61.	Ms. Sushma Bhan	May be promoted with effect from 01.04.2019.

- Note: i) Thirteen posts of Senior Assistants, which have become surplus in Subordinate Courts of Kashmir division and eight posts of Senior Assistants, which have become surplus in Subordinate Courts of Jammu division are abolished pursuant to Govt. Order No. 3927-LD(A) of 2018 dated 11.07.2018.
  - iii) The posting orders of the promotees shall be issued separately.

(By Order)

(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 76-703 (Sy) Copy to the:

Dated: 02-03-2019

- 1. Registrar General, High Court of J&K, Jammu.
- 2. Registrar Vigilance, High Court of J&K, Jammu.
- 3. Registrar Rules, High Court of J&K, Jammu.
- 4-25) Principal District & Sessions Judge, Anantnag/ Srinagar/ Bandipora/Baramulla/ Budgam/ Ganderbal/ Kargil/ Kupwara/ Kulgam/ Leh/Pulwama/ Shopian/Bhaderwah/Jammu/Kathua/ Kishtwar/ Poonch/Rajouri/ Ramban/ Reasi/ Udhampur/ Samba.
- 26. Order File.
- 27. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.

Principal Secretary to Hon'ble the Chief Justice